NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

VIBER

PETITION NUMBER

UNDER SECTION

: CP/46/2018

NAME OF THE TRANSFEROR

: ASIAN PEROXIDER LTD

NAME OF THE TRANSFERRE

: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B CHANDKA

PLS

Auth Rep

BC1-ds

ORDER

PCS representing the applicant present. Heard. Order is reserved.

(S VIJAYARAGHAVAN) Member(Technical) (K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc